

WORLD TRADE ORGANIZATION	
	(##-####)

Committee on Sanitary and Phytosanitary Measures

Original: English

NOTIFICATION

<p>1. Notifying Member: <u>INDIA</u> If applicable, name of local government involved:</p>
<p>2. Agency responsible: Food Safety and Standards Authority of India (FSSAI).</p>
<p>3. Products covered (provide tariff item number (s) as specified in national schedules deposited with the WTO; ICS numbers should be provided in addition, where applicable): Food</p>
<p>4. Regions or countries likely to be affected, to the extent relevant or practicable:</p> <p><input checked="" type="checkbox"/> All trading partners: <input type="checkbox"/> Specific regions or countries:</p>
<p>5. Title of the notified document: Food Safety and Standards (Alcoholic Beverages) Amendment Regulations, 2022</p> <p>Language: Hindi & English Number of Pages: 3</p>
<p>6. Description of content: The Food Safety and Standards (Alcoholic Beverages) Amendment Regulations, 2022 specifying the definition & Single malt or Single grain whisky and voluntary labeling for energy content in K. Cal.</p>
<p>7. Objective and rationale: <input checked="" type="checkbox"/> Food Safety, <input type="checkbox"/> Animal Health, <input type="checkbox"/> Plant Protection, <input type="checkbox"/> Protect humans from animal/plant pest or disease, <input type="checkbox"/> protect territory from other damage from pests.</p>
<p>8. Is there a relevant International standard? If so, identify the standard:</p> <p><input type="checkbox"/> Codex Alimentarius Commission.</p> <p><input type="checkbox"/> World Organization for Animal Health (OIE) (e.g. Terrestrial or Aquatic Animal Health Code, chapter number)</p> <p><input type="checkbox"/> International Plant Protection Convention (e.g. ISPM No)</p> <p><input checked="" type="checkbox"/> None:</p> <p>Does this proposed regulation conform to the relevant international standard?</p> <p><input type="checkbox"/> Yes <input checked="" type="checkbox"/> No</p>
<p>9. Other relevant documents and languages(s) in which these are available:</p>

<p>https://fssai.gov.in/notifications.php?notification=wto-sps-notification</p>
<p>10. Proposed date of adoption: yet to be decided. Proposed date of publication: yet to be decided.</p>
<p>11. Proposed date of entry into force: They shall come into force on the date of their publication in the Official Gazette.</p>
<p>12. Final date for comments: [<input checked="" type="checkbox"/>] Sixty days from the date of circulation of the notification and:</p> <p>Agency or authority designated to handle comments: [<input type="checkbox"/>] National Notification Authority, [<input checked="" type="checkbox"/>] National Enquiry Point. Address, fax number and E-mail address (if available) of other body:</p> <p>Mr. P. Karthikeyan Joint Director SPS Enquiry Point, Food Safety and Standards Authority of India (FSSAI) FDA Bhawan, Kotla Road New Delhi-110002, India Tel: +(011) 23231681 Fax: +(011) 23220994 Email: spstbt.enqpt@fssai.gov.in Website: http://www.fssai.gov.in/</p>
<p>13. Texts available from: [<input type="checkbox"/>] National Notification Authority, [<input checked="" type="checkbox"/>] National Enquiry Point. Address, fax number and E-mail address (if available) of other body:</p> <p>Website of the Food Safety and Standards Authority of India, http://www.fssai.gov.in</p> <p>Mr. P. Karthikeyan Joint Director SPS Enquiry Point, Food Safety and Standards Authority of India (FSSAI) FDA Bhawan, Kotla Road New Delhi-110002, India Tel: +(011) 23231681 Fax: +(011) 23220994 Email: spstbt.enqpt@fssai.gov.in Website: http://www.fssai.gov.in/</p>